

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
Jaipur Bench, Jaipur
ORDER SHEET

Application No. CA 461/94 of 199 .

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Applicant(s).....

Respondent(s).....

Advocate for Applicant(s)

Advocate for Respondent(s)

Notes of the Registry

Orders of the Tribunal

30-9-94

Mr. B.C. Jain - Counsel for the applicant
 The Counsel for the applicant states that his senior counsel, Shri P.K. Sharma, is unwell. He, therefore, prays for adjournment. May be listed for admission on 6-10-94.

(O. P. Sharma)
 Administrative Member

C. K. Jha
 Gopal Krishna
 Member (Judicial)

6-10-94

Mr. B.C. Jain, Counsel for the applicant.

Heard the learned counsel for the applicant. Disputed questions of fact ^{are} involved. Whether the forum exists or not and whether it is a ~~constitutional~~ mal practice or not.

We will not like to entertain it directly at this stage particularly when the disputed question of fact is involved. The applicant can move under the law to the competent Tribunal/Court for the determination of the facts.

On stand proposed of accordingly with no order as to costs.

N. K. Verma
 (N. K. Verma)
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(D. K. Verma)
 V. C.

CA, 2-1-95
 in eff
 on 26/8/94
 26/8/94